

**Government of Himachal Pradesh
Health and Family Welfare Department**

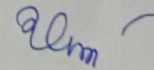
No. HFW-A-A(3)1/2020

dated 23rd March, 2020

Order

In partial modification of the Para 1 and Para 5 of this department's Order of even number and date regarding lockdown in the State of Himachal Pradesh, it is hereby directed that:

- (i) There will be no restriction on the movement of the Government owned/ hired vehicles.
- (ii) Functioning of the Government offices will be regulated by the Order number Per (AP-B) B (15)-19/2020 dated 21st March, 2020 as partially modified on 23rd March, 2020. Private vehicles may be plied by the employees reporting for duties only to commute between residence and office/ workplace.
- (iii) The emergency services shall also include the services rendered by the State Emergency Operation Centre and District Emergency Operation Centres.



(R.D. Dhiman)


Additional Chief Secretary (Health) to the
Government of Himachal Pradesh

Endst.No. As above Dated:Shimla-171002

23rd March,2020

Copy to :-

1. All the Administrative Secretaries to the Government of Himachal Pradesh.
2. All Heads of Departments in Himachal Pradesh.
3. The Registrar, HP High Court Shimla-171001.
4. The Divisional Commissioner, Shimla,Kangra and Mandi.
5. All the Deputy Commissioners in Himachal Pradesh.
6. All the Superintendents of Police in Himachal Pradesh.
7. All the Managing Director/ Member Secretary/ Commissioner /Secretary/Chief Executive Officer/ Registrars of Boards/ Corporations/ Councils/ Authority/ Universities/ Municipal Corporations/Co-Operative Banks in HP.
8. Guard File.


23/3/20

Special Secretary (Health) to the
Government of Himachal Pradesh